

(b) the results achieved by it on the curative and preventive sides?

The Minister of Health (Shri Kar-markar): (a) and (b). The Venereal Diseases Control Scheme sponsored by the Government of India in collaboration with the State Governments envisaged the establishment of 75 district clinics and 8 headquarters clinics during the *Second Five Year Plan* period. It is proposed to establish within the framework of the existing Public Health and Medical Services of the different States an integrated programme of Venereal Diseases Control which covers both curative and preventive aspects in this field. The scheme envisages mass treatment of V. D and other treponemal diseases, such as Yaws, where the incidence of the disease is high. Against the target indicated above the following headquarters clinics and district clinics have been established in the different States and Union Territories:—

State	Headquarters Clinics	District Clinics
Andhra Pradesh	1	9
Madras	.	8
Uttar Pradesh	.	2
Bihar	.	7
Assam	.	1
Mysore		2
Himachal Pradesh		-
Tripura		1
TOTAL	3	36

In Mysore and Himachal Pradesh the staff of the clinics have undertaken field activities to achieve maximum coverage of the infected population in a short period.

The following additional clinics are expected to be established during the

current year 1958-59:—

State	{ District Clinics
Andaman and Nicobar Islands	1
Kerala	2
Punjab	1
West Bengal	2

On an average about 11,000 patients visit the Venereal Diseases Clinics every month. As the clinics and control units have begun to function only recently it is too early to expect any significant reduction in the prevalence of these diseases in the community.

Quarters for P. & T. Employees

85. Shri D. C. Sharma: Will the Minister of Transport and Communications be pleased to state:

(a) the total number of quarters constructed for Posts and Telegraphs Employees in Jullundur Division and the total amount spent thereon during 1958-59 so far; and

(b) the number of quarters proposed to be constructed during 1959-60?

The Minister of Transport and Communications (Shri S. K. Patil): (a) 6 units. Expenditure on 2 units constructed at Gurdaspur is Rs 7,350. The expenditure on the construction of remaining 4 units of quarters is not known separately as these quarters were constructed in the new P & T office building at Jullundur.

(b) 237 units

Electrification of Igatpuri-Rhusawal Section

86 { Shri Ram Krishan:
 } Shri Pangarkar:

Will the Minister of Railways be pleased to refer to the reply given to

Unstarred Question No 1954 on the 17th December, 1958, and state the progress made in the electrification of Railway line between Igatpuri and Bhusawal?

The Deputy Minister of Railways (Shri S. V. Ramaswamy): Survey concerning Civil Engineering and Electrical Works on Bhusawal-Igatpuri sections will be taken in hand shortly.

Ship Repairing Facilities

87. Shri Ram Krishan: Will the Minister of Transport and Communications be pleased to refer to the reply given to Starred Question No 765 on the 9th December, 1958 and state

(a) whether the Committee appointed to investigate into the existing ship repairing facilities in the major ports in the country has submitted its report, and

(b) if so, the details thereof?

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): (a) and (b) The Committee is expected to submit its report in March, 1959

New Medical College, Delhi

88. Shri Shree Narayan Das: Will the Minister of Health be pleased to state

(a) whether it has been decided to associate the name of Maulana Abul Kalam Azad with Medical College attached to Irwin Hospital, New Delhi, and

(b) if so, the form in which the above-mentioned name has been associated?

The Minister of Health (Shri Karmakar): (a) Yes

(b) The college has been named as the "Maulana Azad Medical College", New Delhi

Committee on Re-organisation of Transport Administration in States

89. { Shri T. B. Vittal Rao;
Shri Ram Krishan;
Shri Bhakt Darshan:

Will the Minister of Transport and Communications be pleased to refer to the reply given to Starred Question No 1129 on the 17th December, 1958 and state

(a) whether the ad hoc Committee set up to advise on the re-organisation of transport administration in the States has submitted its report,

(b) if so, what are the main findings, and

(c) the steps Government propose to take to implement them?

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): (a) No The report is expected by the end of this month or in early March, 1959

(b) and (c) Do not arise

Murder in R.M.S. Van

90. { Shri S. M. Banerjee;
Shri Tangamani;
Shri A. K. Gopalan:

Will the Minister of Transport and Communications be pleased to refer to the answer given to the Starred Question No 40 on the 18th November, 1958 regarding murder of three postal Employees in the RMS Van of a moving train and state what progress has been made in the matter?

The Minister of Transport and Communications (Shri S. K. Patil): (a) The case is still sub judice

(b) A compensation of Rs. 3,000 under Workmen's Compensation Act, 1923 has since been sanctioned to Shrimati Bhagwan Dai, wife of late Shri Bhagwan Singh. All outstanding claims have been settled.